

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3258
ANSWERED ON:28.07.2009
ADVERSE IMPACT OF PESTICIDES
Sharma Shri Madan Lal

Will the Minister of AGRICULTURE be pleased to state:

(a) whether in view of the harmful chemicals pesticides which are being used by the farmers, the Government proposes to amend certain provisions of the Insecticides Act, 1968; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Pesticides are inherently toxic and are regulated under the provisions of the Insecticides Act, 1968. They are registered after evaluating their efficacy and safety. However, their injudicious or indiscriminate use can be hazardous. The Government has brought forth the Pesticides Management Bill, 2008 to inter alia provide for a more effective framework for regulation of pesticides.